

Unlawful eviction of Harijans from the land in their possession

1185. SHRIMATI AMBIKA SONI:
SHRI B. SATYANARAYANA
REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Commissioner for Scheduled Castes and Scheduled Tribes in the report for the period 1978-79 submitted to Government he has suggested that unlawful eviction of Harijans or Tribals from the land in their possession by anybody be made a cognisable offence and also to post special police force in sensitive areas where atrocities on them persist or are continuing; and

(b) what is Government's decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) the Commissioner for Scheduled Castes and Scheduled Tribes has not yet submitted his report for the period 1978-79 to the Government.

(b) Does not arise.

Creation of a Ministry of Sports

1186. SHRI B. SATYANARAYANA
REDDY:
SHRIMATI AMBIKA SONI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Prime Minister has received representation signed by a number of M.Ps. for the creation of a Ministry for Sports;

(b) if so, what action has been taken in the matter; and

(c) whether the proposed Ministry will include subjects like Physical Education, Recreation besides sports?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) and (c) The suggestion for the creation of a Ministry of Sports has been noted.

Bottling of Coca Cola

1187. SHRI INDRADEEP SINHA:
SHRI YOGENDRA SHARMA:
SHRI LAKSHMANA MAHA-
PATRO:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Managing Director of Pure Drinks (P) Ltd. has gone to Atlanta to finalise Coca Cola deal; and

(b) whether Government propose to reconsider Government's decision taken earlier with regard to bottling of Coca Cola in India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) M/s. Pure Drinks (New Delhi) Limited have intimated that their Managing Director had gone to USA, but they are not aware of the deal mentioned in the Question.

(b) There is no such proposal at present under consideration of the Government.

1188 and 1189 [Transferred to the 26th March, 1980].

Killings by Mizo National Front outlaws

1190. SHRI NARASINGHA PRA-
SAD NANDA:
DR. V. P. DUTT:
SHRI DINESH GOSWAMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the outlaws of Mizo National Front have started their killing activities recently;

(b) if so, what is the number of persons killed by them during 1980; and

(c) what steps Government have taken to curb their such activities?